

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
IB-1304(PB)/2019

IN THE MATTER OF:

Bindals Merchandise

... Petitioners/Applicant

Vs

Bulland Realtors Pvt Ltd.

...

Respondents

SECTION: Under Section 9 of the Insolvency & Bankruptcy Code.

Order delivered on 29.05.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER(JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

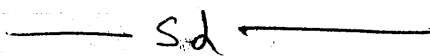
For the Respondent:

Mr. Mrinal Harsh Vardhan, Mr. Kartik Sarin, Advs.

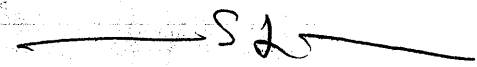
ORDER

At the end of the board, learned counsel for the petitioner appears and states that he was before the NCLAT, when the matter was called. Hearing is deferred to 06.06.2019.

List on 06.06.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)